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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 5684-5763
/Circulation/Genl./West/THC/2025

Dated, Delhi the 18/2/25

Sub.:- Order F. No. 11/18/H-DOP/2022/75-96 Dated 10.02.2025 of Mr. Yash Pal, Deputy Secretary (Home-DOP), Home Department/DOP Branch, Govt. of National Capital of Territory of Delhi, 5TH Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi – 110002.

Forwarded copy of Order F. No. 11/18/H-DOP/2022/75-96 Dated 10.02.2025 of Mr. Yash Pal, Deputy Secretary (Home-DOP) received from Home Department/DOP Branch, Govt. of National Capital Territory of Delhi, 5TH Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi 110002 for information and immediate compliance/necessary action to:-

1. All the I.d. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that Order F. No. 11/18/H-DOP/2022/75-96 Dated 10.02.2025 can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the I.d. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judicial)/Branch Incharge, Judicial Branch, West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial)/Branch Incharge, Office of Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) 05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

06
15/2/25

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
HOME DEPARTMENT/DOP BRANCH
5TH LEVEL, C-WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002

F.No.11/18/H-DOP/2022/75-96

Dated: 10/02/2025

ORDER

Hon'ble Lieutenant Governor of Delhi is pleased to assign look after charge of Director (Prosecution) to Ms. Neeta Gupta, Chief Prosecutor with immediate effect or till such time, the regular arrangement is made, whichever is earlier. She is also authorized under sub rule (3) of Rule 13 of the Delegation of Financial Power rules 1978 to exercise the power of H.O.D. The officer shall, not be entitled for any extra remuneration, pay & commensurate allowances for the post.

Yash Pal
10/2/25

(Yash Pal)
Deputy Secretary (Home-DOP)

F.No.11/18/H-DOP/2022/75-96

Dated: 10/02/2025

Copy for information and necessary action to:

1. The Registrar General, Delhi High Court, New Delhi.
2. The Pr. Secretary to the Hon'ble Lt. Governor, Raj Niwas, Delhi.
3. The Pr. Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. The District & Session Judge (Head Quarter), Tis Hazari Court, Delhi.
5. The District & Session Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Session Judge, Patiala House Court, New Delhi.
7. The District & Session Judge, South-West, Dwarka Court Complex, New Delhi.
8. The District & Session Judge, North-West, Rohini Court Complex, New Delhi.
9. The District & Session Judge, South, Saket Court Complex, New Delhi.
10. The District & Session Judge, North-East, Karkardooma Court Complex, New Delhi.
11. The District & Session Judge, Shahdara, Karkardooma Court Complex, New Delhi.
12. The District & Session Judge, North, Rohini Court Complex, New Delhi.
13. The District & Session Judge, South-East, Saket Court Complex, New Delhi.
- ✓ 14. The District & Session Judge, West, Tis Hazari Court Complex, Delhi.
15. The Commissioner of Police, Delhi Police Headquarter, IP Estate, New Delhi.
16. The Director (Vigilance), Directorate of Vigilance, GNCTD, Delhi Secretariat, New Delhi
17. The Director, Directorate of Prosecution, GNCTD, Tis Hazari Court, New Delhi.
18. The P.P.S to Principal Secretary (Home), GNCTD, Delhi Secretariat, Delhi.
19. Head of Office, Directorate of Prosecution, Tis Hazari Court Complex, Delhi.
20. The DDO, Directorate of Prosecution, Tis Hazari Court Complex, Delhi.
21. The Pay & Accounts Officer, PAO-VI, through DDO, Directorate of Prosecution, Tis Hazari Court, New Delhi.
22. Personal File/Guard File.

OIC/Genl./West
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PD&J (West)
14/02/2025

Yash Pal
10/2/25

(Yash Pal)
Deputy Secretary (Home-DOP)